[Shri M. Shanmugam]

the employees who are all members of Family Pension Scheme, 1971. But the Government of India permitted those employees, who had not opted Family Pension Scheme, 1971, to get their pension after paying the dues of the contribution with interest. Since most of the CPSUs have formulated separate pension schemes, it was not accepted by EPF organisation. When the trade unions went to court, the Supreme Court also upheld the EPFO decision in 2003. The Court allowed the employees to receive the pension after paying pension contribution from 1995 to 2003. Unfortunately, the EPFO did not permit (i) the employees who are not a member of Family Pension Scheme, 1971; and (ii) the employees who retired between 1995 and 2003 but willing to pay their contribution, even after the court direction to allow them to join the scheme. Repeatedly, the RPF Commissioner, Tiruchirappalli, approached the court to drag on the case but all cases were dismissed by the court.

Therefore, I urge upon the Minister of Labour to intervene in the case to resolve the long-pending issue of poor employees who retired from service before 2003; most of them have expired and their families are also suffering like anything. It is the right time to give justice at least to the families of those deceased pensioners by sanctioning family pension. Thank you.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by Shri M. Shanmugam.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by Shri M. Shanmugam.

SHRI RAJMANI PATEL (Madhya Pradesh): Sir, I also associate myself with the Special Mention made by Shri M. Shanmugam.

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): सर,...

MR. CHAIRMAN: फूलो देवी जी, This is not Zero Hour; this is just a Special Mention.

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): सर, मैं इसे सभा पटल पर रखती हूं।

Demand to construct four-lane road from Dhantari to Bastar Division Headquarter Jagdalpur in the State of Chhattisgarh

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): महोदय, बस्तर संभाग छत्तीसगढ़ का पिछड़ा इलाका है, जहाँ से रायपुर तक केवल सड़क मार्ग द्वारा ही जाया जा सकता है। बस्तर संभाग के पिछड़ेपन

के कारणों में से सबसे प्रमुख यातायात के अल्प साधन ही हैं। इससे यहाँ पर्यटन की संभावनाओं पर भी ग्रहण लग गया है। केन्द्र सरकार ने बस्तर संभाग में यात्री परिवहन की अधिकता को देखते हुए सिंगल लेन के चौड़ीकरण और उन्नयन की स्वीकृति दी थी, लेकिन बस्तर में फोर लेन की आवश्यकता है।

केन्द्रीय सड़क परिवहन एवं राजमार्ग मंत्रालय ने भारतमाला परियोजना के तहत रायपुर, विशाखापट्टनम एक्सप्रेस-वे को मंज़ूरी दी है। यह एक्सप्रेस-वे बस्तर संभाग के कांकेर व कोंडागांव तक तो आ गया है, लेकिन इसमें भी जगदलपुर-नगरनार मार्ग को शामिल नहीं किया गया है।

महोदय, वर्तमान में 700 करोड़ रुपए की लागत से रायपुर से धमतरी तक फोर लेन सड़क बनाने का कार्य किया जा रहा है, जिससे रायपुर से धमतरी तक तो यातायात सुगम हो जाएगा, लेकिन धमतरी से जगदलपुर तक टू-लेन सड़क होने के कारण समस्याएँ यथावत बनी रहेंगी।

अत: आपके माध्यम से मेरा निवेदन है कि धमतरी से बस्तर संभाग मुख्यालय जगदलपुर तक फोर लेन सड़क बनाई जाए, जिससे क्षेत्र का विकास संभव हो सकेगा।

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, मैं स्वयं को इस विशेष उल्लेख से संबद्ध करती हूँ।

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विशेष उल्लेख से संबद्ध करता हूँ।

डा. सस्मित पात्रा (ओडशा): महोदय, मैं भी स्वयं को इस विशेष उल्लेख से संबद्ध करता हूँ।

Demand to confer the status of classical language to Manipuri (Meiteilon) language

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Hon. Chairman, Sir, the Government of India has established four criteria for granting classical status to the modern Indian languages. As of now, the Union Government has granted classical language status to six languages that fulfil the criteria. If the criteria to grant classical status to a language are considered, then Manipuri language certainly qualifies to be classical language. However, no language of the Sino-Tibetan (particularly Tibeto-Burman sub-family) which has been one of the major language families of India has been considered for the status of Classical language.

I strongly believe that there are ample evidence, both literary and material, to prove that Manipuri language fulfils the criteria laid down by the Government of India for granting the status of classical language.